

10. Dr. Vivekanand Gramodyog,  
Sahajanpur

11. Manav Seva Sansthan  
Lucknow

12. R.D. Memorial Educational Society,  
Ghaziabad

13. Society for Human Resource Development,  
Pratapgarh

14. All India Women Conference,  
Saharanpur

15. R.C. Gramoudyog Sansthan  
Sahajanpur

#### WEST BENGAL

1. Mittal Gore Kishori Bala Databya Chikitsalya,  
Midnapur

2. Deulichak Palli Unnanan Samiti,  
Midnapur

3. Barbasunderpur Despavan Pragati Sangha,  
Midnapur

4. S.C., Tribal & Minority Welfare, Midnapur

5. Durgapur Mahakuma Khadi Mahila Unnayan  
Samiti, Birndaban

6. Agardoot, Vill. Kanbatia,  
Distt. Howrah

[English]

#### **Institutional Land Charges**

2995. SHRI K.P. NAIDU: Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the rates for fixing institutional land charges allotted by DDA have been cleared by the Ministry of Finance.

(b) if not, the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) No, Sir. The issue relating to revision of land rates is under the consideration of the Government.

#### **Mineral Water**

2996. SHRIMATI RAMA DEVI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "check that bottle of 'safe' mineral water" appearing in the *Times of India* dated February 26, 1999;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto;

(d) whether recently the Government have banned the sale of some such mineral waters in Railways;

(e) the estimated quantity of mineral water to be produced in different sizes of bottles in the country;

(f) the approximately outlay and market value of the product, firms-wise/State-wise;

(g) whether samples have been lifted to check the quality standard of mineral water during the last three years; and

(h) if so, the details thereof and the action taken against the responsible officials?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) to (h) The information is being collected and will be laid on the Table of the House.

#### **Wind up of FCI Depot**

2997. SHRI NRIPEN GOSWAMI: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government propose to wind up some depots of the Food Corporation of India in Assam;

(b) if so, the details thereof and the reasons therefor;

(c) whether distribution of foodgrains through ration shops in those places is likely to be disturbed; and